Title: Introduction of the Securities Contracts (Regulation) Amendment Bill, 1998.

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): Sir, I beg to move for leave to introduce a Bill further to amend the Securities Contracts (Regulation) Act, 1956.

MR. SPEAKER: The question is:

'That leave be granted to introduce a Bill further to amend the Securities Contracts (Regulation) Act, 1956."

The motion was adopted. SHR! YASHWANT SiNHA: I introduce the Bill.

MR- SPEAKER: The House will now take up 'Zero Hour'. Shri A.C. Jos.